

POST OFFER ADVERTISEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF

SPLASH MEDIA & INFRA LIMITED

(CIN: L45400MH1987PLC044094)

Regd Office: Flat No. 1006, Piccadilly-3 Co-op Hsg Society, Royal Palm, Mayur Nagar,
Aarey Milk Colony, Goregaon (E), Mumbai-400 065
Tel No.: +91 90227 83040, **E-Mail ID:** splashmedia7@yahoo.in
Website: www.splashmediainfra.com

Open Offer for acquisition upto 2,43,67,200 Equity Shares of face value of ₹1 each representing 26% of the Equity share Capital and Voting Capital of the Target Company from the Shareholders of Splash Media & Infra Limited ('SMLI'/'Target Company') by Anil Agrawal (HUF) (hereinafter referred to as 'Acquirer')

This Post Offer Advertisement is being issued by Mark Corporate Advisors Private Limited ('Manager to the Offer') on behalf of the Acquirer in connection with the Open Offer made by the Acquirer, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 [SEBI (SAST) Regulations, 2011]. The Detailed Public Statement with respect to the aforementioned offer was made on October 17, 2014 (Friday) in the following newspapers:

Newspaper	Language	Edition(s)
Financial Express	English	All Editions
Jansatta	Hindi	All Editions
Mumbai Lakshadweep	Marathi	Mumbai Edition

- Name of the Target Company : Splash Media & Infra Limited
- Name of the Acquirer : Anil Agrawal (HUF) ('Acquirer')
- Name of the Manager to the Offer : Mark Corporate Advisors Private Limited
- Name of the Registrar to the Offer : Adroit Corporate Services Private Limited
- Offer Details
 - Date of Opening of the Offer : May 20, 2015 (Wednesday)
 - Date of Closure of the Offer : June 02, 2015 (Tuesday)
- Date of Completion of Payment of Consideration and communication of Rejection/Acceptance : June 12, 2015 (Friday) & June 13, 2015 (Saturday)
- Details of Acquisition:

Sr. No.	Particulars	Proposed in the Letter of Offer		Actuals	
7.1.	Offer Price (in ₹)	₹1.25		₹1.25	
7.2.	Aggregate number of shares tendered	2,43,67,200*		2,23,77,496	
7.3.	Aggregate number of shares accepted	2,43,67,200*		2,23,77,496	
7.4.	Size of the Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	₹3,04,59,000*		₹2,79,71,870	
7.5.	Shareholding of the Acquirer before Public Announcement				
	• Number	2,08,48,660		2,08,48,660	
	• % of Equity Share Capital	22.25%		22.25%	
7.6.	Shares Acquired by way of: Share Purchase Agreement				
	• Number	50,36,607		50,36,607	
	• % of Equity Share Capital	5.37%		5.37%	
7.7.	Shares Acquired by way of Open Offer				
	• Number	2,43,67,200*		2,23,77,496	
	• % of Equity Share Capital	26.00%*		23.88%	
7.8.	Shares acquired after Detailed Public Statement				
	• Number	Nil		Nil	
	• Price of the shares acquired	Not Applicable		Not Applicable	
	• % of the Share acquired	Not Applicable		Not Applicable	
7.9.	Post Offer Shareholding of the Acquirer:				
	• Number	5,02,52,467*		4,82,62,763	
	• % of Equity Share Capital	53.62%		51.50%	
7.10.	Pre & Post offer shareholding of the Public	Pre-Offer	Post-Offer	Pre-Offer	Post-Offer
	• Number	6,78,34,733*	4,34,67,533	6,78,34,733*	4,54,57,237
	• % of Equity Share Capital	72.38%	46.38%	72.38%	48.50%

* Assuming full acceptance in the Offer.

excluding 2,08,48,660 Equity Shares representing 22.25% of the Voting Capital held by the Acquirer.

- The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST), 2011.
- A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and at the Registered Office of the Target Company.

Capitalized terms used in this advertisement, but not defined herein, shall have the same meanings assigned to such terms in the Letter of Offer dated May 08, 2015.

Issued by Manager to the Offer for and on behalf of the Acquirer:

**Mark Corporate Advisors Private Limited**
CIN: U67190MH2008PTC181996
404/1, The Summit Business Bay,
Sant Janabai Road (Service Lane),
Off W. E. Highway, Vile Parle (East), Mumbai-400 057
Telefax. No.: +91 22 2612 3207/08
Contact Person: Mr. Manish Gaur
Email: openoffer@markcorporateadvisors.com
SEBI Regn No.: INM000012128

Place : Mumbai
Date : June 16, 2015